



\$~4-54, 56-61 & 89

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

- + **CUSAA 4/2021 & CM APPL. 5519/2021**
COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT
(EXPORT)TUGHLAKABAD, DELHIAppellant
versus
M/S ROYAL CONNEXIONS PVT LTDRespondent
- + **CUSAA 15/2021 & CM APPL. 10496/2021**
COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT
(EXPORT)TUGHLAKABAD, DELHI Appellant
versus
SUDHIR GULATI Respondent
- + **W.P.(C) 8779/2021 & CM APPL. 27337/2021**
SUDHIR GULATIPetitioner
versus
COMMISSIONER OF CUSTOMS,
ICD (EXPORT) & ANR.Respondents
- + **W.P.(C) 12553/2018 & CM APPL. 48736/2018**
PARESH K DAFTARYPetitioner
versus
ADDITIONL DIRECTOR GENERALRespondent
- + **W.P.(C) 13006/2018 & CM APPL. 50457/2018**
PARESH K DAFTARYPetitioner
versus
ADDITIONAL DIRECTOR GENERAL Respondent
- + **W.P.(C) 13010/2018 & CM APPL. 50484/2018**
PARESH K. DAFTARY Petitioner
versus
ADDITIONAL DIRECTOR GENERAL Respondent
- + **W.P.(C) 1051/2020 & CM APPL. 3480/2020**
PARESH K. DAFTARY Petitioner
versus
ADDITIONAL DIRECTOR GENERAL (ADJUDICATION), DRI,
NEW DELHI AND ANR. Respondents



- + **W.P.(C) 5529/2019 & CM APPL. 24275/2019**
M/S. FASHION TRADERS & ORS. Petitioners
versus
DIRECTOR GENERAL, DIRECTORATE OF REVENUE
INTELLIGENCE (HQ.) & ORS. Respondents
- + **W.P.(C) 3902/2021 & CM APPL. 11724/2021**
SEETU KOHLI CONCEPTS PVT LTD AND ORS Petitioners
versus
UNION OF INDIA AND ORS Respondents
- + **W.P.(C) 6821/2021 & CM APPL. 21478/2021**
M/S SWATCH GROUP (INDIA) PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 6842/2021 & CM APPL. 34893/2022, CM APPL. 24422/2022**
MARUTI SUZUKI INDIA LIMITED Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 6850/2021**
M/S C-NET COMMUNICATIONS (INDIA) PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 6851/2021**
M/S CATVISION LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 6871/2021 & CM APPL. 21748/2021**
M/S SUMINOE TEIJIN TECHNO KRISHNA
INDIA PVT LTD & ORS. Petitioners
versus
UNION OF INDIA & ANR. Respondents



- + **W.P.(C) 4046/2021 & CM APPL. 12214/2021**
M/S NEKTAR THERAPEUTICS INDIA
PVT LTD & ANR. Petitioners
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 4490/2021**
M/S MICRO WELD ENGINEERINGS Petitioner
versus
THE PRINCIPAL ADDITIONAL
DIRECTOR GENERAL, & ORS. Respondents
- + **W.P.(C) 4831/2021**
M/S VOS TECHNOLOGIES INDIA PVT. LTD..... Petitioner
versus
THE PRINCIPAL ADDITIONAL
DIRECTOR GENERAL & ANR. Respondents
- + **W.P.(C) 4832/2021**
M/S AMYRA TECHNICA PVT.LTD. Petitioner
versus
THE PRINCIPAL ADDITIONAL DIRECTOR
GENERAL & ANR. Respondents
- + **W.P.(C) 6193/2021**
LAXMI SALES CORPORATION Petitioner
versus
THE PRINCIPAL ADDITIONAL
DIRECTOR GENERAL Respondent
- + **W.P.(C) 6534/2021**
M/S MAHALAXMI JEWEL EXPORTS (THROUGH
PROPRIETOR SH. PREM SAGAR ARORA) Petitioner
versus
UNION OF INDIA & ANR. Respondents
- + **W.P.(C) 6299/2021, CM Nos.19913/2021 & 35019-21/2022**
M/S HQ LAMPS MANUFACTURING CO. PVT LTD.... Petitioner
versus
ADDITIONAL DIRECTOR GENERAL DRI & ANR ...Respondents



- + **W.P.(C) 6302/2021 & CM APPL. 19865/2021**
M/S BIMAL PAPERS PVT. LTD., THROUGH ITS DIRECTOR SH.
RAHUL JAIN Petitioner
versus
UNION OF INDIA THROUGH THE SECRETARY,
GOVERNMENT OF INDIA, MINISTRY OF FINANCE,
DEPARTMENT OF REVENUE & ORS. Respondents
- + **W.P.(C) 6455/2021 & CM APPL. 20256/2021**
MONIT TRADING PVT. LTD. Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 7155/2021 & CM APPL. 22596/2021**
LALIT KUMAR BABU LA TATER Petitioner
versus
UNION OF INDIA REPRESENTED BY MINISTRY
OF FINANCE & ORS. Respondents
- + **W.P.(C) 7581/2021 & CM APPL. 23720/2021**
SATISH CHEMICAL INDIA PRIVATE LIMITED Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 7711/2021, CM Nos.24048/2021 & 35005/2022**
RAMESH WADHERA Petitioner
versus
ADDITIONAL DIRECTOR DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 8067/2021 & CM APPL. 25110/2021**
SINOTEX CHANGSHU INDIA PVT. LTD. & ANR.... Petitioners
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 8251/2021**
SANDEEP SHARMA Petitioner
versus
DIRECTOR GENERAL DIRECTORATE OF REVENUE
INTELLIGENCE MINISTRY OF FINANCE & ANR.... Respondents
- CUSAA 4/2021 & connected matters



- + **W.P.(C) 8750/2021 & CM APPL. 27261/2021, CM 30424/2022**
M/S YUKTI EXPORTS Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 9029/2021 & CM APPL. 28090/2021**
VIMAL KUMAR Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 9144/2021 & CM APPL. 28469/2021, CM APPL. 30411/2022**
RASHMI SHARMA Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 9046/2021 & CM APPL. 28129/2021**
KAMAL KUMAR Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 9110/2021 & CM APPL. 28360/2021, CM APPL. 30474/2022**
SUBODH KUMAR Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 9161/2021 & CM APPL. 28542/2021**
RAM NIWAS YADAV Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 9576/2021 & CM APPL. 29640/2021, CM APPL. 30446/2022**
PARVEEN KUMAR Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- CUSAA 4/2021 & connected matters



- + **W.P.(C) 9626/2021 & CM APPL. 29751/2021, CM APPL. 30437/2022**
OM PRAKASH Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 9693/2021 & CM APPL. 29887/2021, CM APPL. 30422/2022**
INDERJEET Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 9707/2021 & CM APPL. 29957/2021, CM APPL. 30479/2022**
KANWAL KUMAR Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 9867/2021 & CM APPL. 30371/2021**
ANKIT BHUTANI Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 10780/2021 & CM APPL. 33258/2021**
SANAT PRINTERS Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE Respondent
- + **W.P.(C) 11056/2021 & CM APPL. 34107/2021**
SANAT SETH Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE Respondent
- + **W.P.(C) 11426/2021 & CM APPL. 35162/2021**
SGM PAPER PRODUCTS Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE Respondent



- + **W.P.(C) 11559/2021, CM Nos.35661/2021 & 34886/2022**
SANDEEP PAWAR Petitioner
versus
JOINT DIRECTOR GENERAL AND ANR Respondents
- + **W.P.(C) 11629/2021, CM Nos.35940/2021 & 28948/2022**
NITIN GUPTA Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 11721/2021 & CM APPL. 36214/2021**
M/S. RANI ENTERPRISES Petitioner
versus
PRINCIPAL COMMISSIONER OF CUSTOMS, ICD,
PATPARGANJ & ORS. Respondents
- + **W.P.(C) 12119/2021 & CM APPL. 37840/2021**
COLORPLAST SYSTEMS PRIVATE LIMITED Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE Respondent
- + **W.P.(C) 13402/2021 & CM APPL. 42249/2021**
SHAIL SINGHAL Petitioner
versus
ADDITIONAL DIRECTOR DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 14392/2021**
M/S MAHALAXMI JEWEL EXPORTS & ORS. Petitioners
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 14625/2021 & CM APPL. 46091/2021, CM APPL.
14471/2022**
YOGESH MITTAL Petitioner
versus
UNION OF INDIA & ORS. Respondents
- + **W.P.(C) 14915/2021**
NEW ERA TRADING PVT LTD Petitioner
versus
THE DIRECTOR DIRECTORATE OF REVENUE
INTELLIGENCE ANR Respondents
- CUSAA 4/2021 & connected matters



- + **W.P.(C) 337/2022 & CM APPL. 947/2022**
SANDEEP SHARMA Petitioner
versus
DIRECTOR GENERAL DIRECTORATE OF REVENUE
INTELLIGENCE AND ORS. Respondents
- + **W.P.(C) 1290/2022 & CM APPL. 3760/2022**
MANISH GAHLAUT Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE..... Respondent
- + **W.P.(C) 1698/2022**
PANKAJ Petitioner
versus
DIRECTORATE OF REVENUE INTELLIGENCE Respondent
- + **W.P.(C) 2069/2022 & CM APPL. 5955/2022**
HARBHAJAN SINGH Petitioner
versus
DIRECTORATE OF REVENUE
INTELLIGENCE & ANR. Respondents
- + **W.P.(C) 3185/2022 & CM Nos.9263-64/2022**
MS. CHAN KAI LI Petitioner
versus
SH. SUMIT KUMAR, INTELLIGENCE OFFICER,
DRI AND ANR Respondents
- + **W.P.(C) 4121/2022 & CM APPL. 12286/2022**
SHRI AJAY SAINI Petitioner
versus
INTELLIGENCE OFFICER DRI
HEADQUARTERS & ANR. Respondents
- + **W.P.(C) 4453/2022 & CM APPL. 13290/2022**
ANIL SAINI Petitioner
versus
INTELLIGENCE OFFICER,
DRI (HEADQUARTERS) & ANR. Respondents
- + **W.P.(C) 9159/2021**
M/S SKECHERS SOUTH ASIA PVT LTD Petitioner
versus
UNION OF INDIA & ORS. Respondents
- CUSAA 4/2021 & connected matters



Present : Ms Anushree Narain, Standing Counsel for appellants in CUSAA Nos.4/2021, 15/2021, 81/2022.

Mohd. Faraz Anees, Adv. for petitioner in W.P.(C) 5529/2019.

Ms V. Lakshmi Kumaran, Mr Yogendra Aldak and Mr Agrim Arora, Advs. for petitioners in W.P.(C) 3902/2021, 6821/2021, 6842/2021, 6850/2021, 6851/2021, 6871/2021, 9159/2021.

Mr Anjaneya Mishra, Adv. for petitioner in W.P.(C) 7155/2021.

Mr Priyadarshi Manish, Ms Anjali Jha Manish and Ms Laimon Rani Boro, Advs. for petitioner in W.P.(C) 11721/2021.

Mr Rajpal Singh and Ms Stuti Sharma, Advs. for petitioner in W.P.(C) 14625/2021.

Mr Rahul Raheja, Mr Gaurav Prakash, Mr Rohit Raheja and Ms Supriya Shekhar, Advs. for petitioner in W.P.(C) 1290/2022 & 1698/2022.

Ms Sangita Bhayana, Adv. for petitioner in W.P.(C) 3185/2022, 4121/2022 & 4453/2022.

Mr Naveen Malhotra, Mr Nilansh Malhotra and Mr Ritvik Malhotra, Advs. in W.P.(C) 6299/2021, 7711/2021, 8251/2021, 11559/2021, 13402/2021, 337/2022, 446/2022.

Mr Anubhav Mehrotra and Mr Rajesh Gupta, Advs. for respondent in CUSAA No.4/2021.

Ms Bharti Raju and Mr Vinod Tiwari, Advs. for UOI in CUSAA No.4/2021.

Mr Bharat Bhushan and Ms Nidhi Gupta, Advs. for petitioners in W.P.(C) No.8779/2021, 6455/2021, 7581/2021, 8067/2021, 9029/2021, 9144/2021, 9046/2021, 9110/2021, 9161/2021, 9576/2021, 9626/2021, 9693/2021, 9707/2021, 9867/2021, 10780/2021, 11056/2021, 11426/2021, 12119/2021 and respondent in CUSAA No.15/2021.

Mr Sanjeev Sabharwal and Ms Shruti Gupta, Advs. for UOI in CUSAA No.15/2021.

Mr Aditya Singla, Sr. Standing Counsel with Mr Adhishwar Suri, Adv. for R-1,2,4&5 in W.P.(C) No.5529/2019; R-2 & 5 in W.P.(C) 6821/2021; R-2 in W.P.(C) 6850/2021, 6851/2021, 8251/2021, 14915/2021; R-1 & 2 in W.P.(C) 11559/2021, 446/2022; R-2, 4 & 5 in W.P.(C) 11721/2021; R-1 in W.P.(C) 1290/2022, 2069/2022; respondents in W.P.(C) 1698/2022.

Mr Rakesh Kumar, CGSC with Mr Sunil, Adv. for UOI in W.P.(C) 6851/2021.

CUSAA 4/2021 & connected matters

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Mr Harpreet Singh, Sr. Standing Counsel with Ms Suhani Mathur and Mr Jatin Kumar Gaur, Advs. for respondent in W.P.(C)Nos.8779/2021, 4046/2021, 4090/2021, 4831/2021, 4832/2021, 6193/2021, 6534/2021, 6299/2021, 6302/2021, 6455/2021, 7155/2021, 7581/2021, 7711/2021, 14392/2021, 14915/2021.

Mr Satish Kumar, Sr. Standing Counsel with Mr Anish Raj and Mr Dhruv, Advs. for R-1 in W.P.(C) 8779/2021, 7581/2021, 8067/2021, 9029/2021, 9144/2021, 9046/2021, 9110/2021, 9161/2021, 9576/2021, 9626/2021, 9693/2021, 9707/2021, 9867/2021, 10780/2021, 12119/2021, 6871/2021, 6299/2021, 3185/2022, 4121/2022, 4453/2022, 13402/2021; R-3&4 in W.P.(C) 6821/2021; R-2 to 5 in W.P.(C) 6842/2021; R-3 in W.P.(C) 6850/2021; R-1 & 3 in W.P.(C) 6851/2021; R-2 in W.P.(C) 6455/2021, 2069/2022; R-1 & 2 in W.P.(C) 8750/2021, 11056/2021, 11426/2021, 13402/2021, 337/2022; R-1 to 3 in W.P.(C) 11629/2021; R-3 and 4 in W.P.(C) 9159/2021.

Ms Shruti Shivkumar, Adv. for Mr Ravi Prakash, CGSC for respondents in W.P.(C)No.3902/2021.

Mr Akshay Amritanshu, Sr. Standing Counsel with Mr Ashutosh Jain, Adv. for R-1 in W.P.(C)No.3902/2021.

Mr Asheesh Jain, CGSC with Mr Adarsh Kumar Gupta, Mr Keshav Mann and Mr Gaurav Kumar, Advs. for R-1 in W.P.(C)Nos.6842/2021, 4046/2021, 8068/2021, 1049/2021, 8750/2021.

Mr Kirtiman Singh, CGSC with Ms Kunjala Bhardwaj and Mr Madhav Bajaj, Advs. for R-1/IOI in W.P.(C) 7155/2021.

Mr Sushil Raaja, Adv. for IOI in W.P.(C) 7711/2021.

Mr Manish Mohan, Adv. for IOI in W.P.(C) 9161/2021 & 14625/2021.

Mr Kamal Digpaul and Ms Swati Kwatra, Advs. for Mr Ajay Digpaul, CGSC for IOI in W.P.(C) 11629/2021.

Mr Zoheb Hossain, Sr. Standing Counsel with Ms Sejal Aneja, Adv. for R-1 & 3 W.P.(C) 11721/2021.

Mr Vikrant N. Goyal, Adv. for IOI in W.P.(C) 13402/2021.

Ms Samiksha Godiyal, Adv. for R-3 in W.P.(C) 14625/2021.

Mr N.K. Aggarwal, Adv. for IOI in W.P.(C) 446/2022.



CORAM:
HON'BLE MR. JUSTICE RAJIV SHAKDHER
HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

23.09.2022

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[Physical Hearing/Hybrid Hearing (as per request)]

1. We are told, that the connected matters are listed before the Court on 15.03.2023.
2. List the above-captioned matters before the concerned Registrar on 01.11.2022.
- 2.1 The concerned Registrar will ensure, that pleadings are complete in the above-captioned matters.
3. List the above-captioned matters before Court on 15.03.2023.

RAJIV SHAKDHER, J

TARA VITASTA GANJU, J

SEPTEMBER 23, 2022

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Click here to check corrigendum, if any